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Ms Akhil Mohapatra  
G. C. Patnaik  
P. C. Rout  
H. N. Mall

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH :: CUTTACK.

O. A. No. 229 1991

Gouranga Charan Pradhan Applicant(s)

Versus

Union of India & others Respondent(s)

| Sl. No. | Date   | Orders with signature   |
|---------|--------|---|
| 1       | 9.8.91 | Mr. G. C. Patnaik, learned counsel for the applicant submitted that since the case has become infructuous, he would not like to proceed any further in the matter, & he may be permitted to withdraw the case. Mr. Patnaik is permitted to withdraw the case.<br><br>Vice-Chairman. |